

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH.

ORIGINAL APPLICATION NO.: 90 of 1999.

Dated this Friday, the 13th day of August, 1999.

CORAM : Hon'ble Shri Justice R. G. Vaidyanatha, Vice-Chairman.  
Hon'ble Shri B. N. Bahadur, Member (A).

A. K. Mahajan,  
Postal Assistant,  
Pachora Post Office,  
Pachora,  
Dist. Jalgaon. .... Applicant.

(By Advocate Shri Suresh Kumar).

VERSUS

1. Union of India through  
The Secretary,  
Department of Post & Telegraph,  
Dak Bhavan, New Delhi.
2. Chief Post Master General,  
Maharashtra Circle,  
Mumbai - 400 001.
3. Superintendent of Post Office,  
Jalgaon Division,  
Jalgaon - 425 001. .... Respondents.

(By Advocate Shri V. S. Masurkar).

OPEN COURT ORDER

PER : Shri R. G. Vaidyanatha, Vice-Chairman.

This is an application filed by the applicant challenging the order of suspension and also for a direction to the respondents to complete the disciplinary enquiry within a period of three months. Respondents have filed reply.

2  
f w

: 2 :

Today when the case is taken up for hearing regarding admission, it is brought to our notice that the competent authority has revoked the suspension of the applicant and accordingly the applicant has joined duty on 28.05.1999. As far as the enquiry is concerned, we are told that the enquiry has been completed and necessary orders will have to be passed. In view of this submission, nothing more need to be done in this case.

In the result, the application is disposed of at the admission stage with a direction to the respondents to pass final order in the disciplinary enquiry case within a period of four months from the date of receipt of a copy of this order. In the circumstances of the case, there will be no order as to costs.

B. N. Bahadur

(B. N. BAHADUR)

MEMBER (A).

R. G. Vaidyanatha

(R. G. VAIDYANATHA)

VICE-CHAIRMAN.

os\*